

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

18

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.366/2018 in CP (IB) No. 123/9/HDB/2018
NAME OF THE COMPANY	Jeevan Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Shruthi Impex
NAME OF THE RESPONDENT(S)	Jeevan Polymers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA G. KALPANA, IRP	CA	Kalpanagonugunta.1 @gmail.com. 99625 68858	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G-S Jayannath	Advocate	sunicprojects@ gmail.com 8247253245-	G-S Jayannath

ORDER

Counsel for Operational creditor is present.

Counsel for corporate debtor is also present.

This application is filed bearing IA No.366/18, stating that the matter is compromised and seeking permission for withdrawal.

However the petition was already admitted and IRP was appointed therefore procedure prescribed under section 12 A is ^{to be} complied, before ordering for withdrawal.

IRP is present.

She requested time, on the request of IRP list it on 19.09.2018.


Member(Judl)

Pavani